NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/133/2016

NAME OF THE PETITIONER(S)

: S. Venkatesh & another

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ABISHER RAMAN

Abuk Porres

counsel for the Respondent for petition

ORDER

Counsel for both the parties present. Counsel for the Respondent prayed for time for submitting final arguments. At request time is enlarged. Put up on 08.09.2017 at 10.30 a.m.

S. vijageden.

(S.VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH.MOHD.SHARIE

MEMBER (JUDICIAL)